

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH

29

AT HYDERABAD

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C.P. 6/97 in OA. 303/93.

Dt. of Decision : 15-4-97.

A. Prabhakaran

.. Applicant.

vs

1. Sri R.S.Shaw, Director General of Quality Assurance, Dept. of Defence Production, Min.of Defence, New Delhi-110 001.

2. Sri K.S.Agarwal, Secretary, Dept. of Defence Production, Min.of Defence, New Delhi-11.

.. Respondents.

Counsel for the applicant : Mr.S.Ramakrishna Rao

Counsel for the respondents : Mr.V.Bhimanna, Addl.CGSC.

CORAM:

THE HON'BLE SHRI R. RANGARAJAN : MEMBER (ADMN.)

THE HON'BLE SHRI B.S. JAI PARAMESHWAR : MEMBER (JUDL.)

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CRDER

ORAL ORDER (PER HON'BLE SHRI R. RANGARAJAN : MEMBER (ADMN.))

Heard Mr.S.Ramakrishna Rao, learned counsel for the applicant and Mr.V.Bhimanna, learned counsel for the respondents.

2. The learned counsel for the respondents today produced a letter No.C/85424/AP/DG-A/Adm-6B dated 8-4-97 to state that the direction in the OA has been complied with. This letter is taken on record. The question in regard to the statement that the fixation

DoP. The learned counsel for the respondents submitted that it is only a notional approval as DoP is a nodal agency and that the approval will be accorded automatically in view of the judgement of this Tribunal.

been fully complied with. Hence, the CP is closed. No costs.

*Jai*  
(B.S. JAI PARAMESHWAR)  
MEMBER(JUDL.)

*R. Rangarajan*  
(R. RANGARAJAN)  
MEMBER(ADMN.)

Dated : The 15th April 1997.

spr

*Amby*  
D.R (J)

..2..

## Copy to:

1. Sri R.S.Shaw, Director General of Quality Assurance,  
Dept. of Defence Production, Min. of Defence  
New Delhi.
2. Sri K.S.Agarwal, Secretary, Dept. of Defence Production,  
Min. of Defence, New Delhi.
3. One copy to Mr.S.Ramakrishna Rao, Advocate,CAT ,Hyderabad.
4. One copy to Mr.V.Bhimanna, Addl.CGSC, CAT,Hyderabad.
5. One copy to D.R(A). CAT,Hyderabad.
6. One duplicate copy.

YLKR

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APPROVED BY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
HYDERABAD BENCH HYDERABAD

THE HON'BLE SHRI R. R. J. RAJAN : M(A)

AND

THE HON'BLE SHRI B. S. JAI PARAMESHWAR:  
M(J)

DATED: 15/4/93

ORDER/JUDGEMENT

R.A/C.P/M.A. No. 6/93

in

D.A. NO. ~~303/93~~ 303/93

~~INTERIM DIRECTIONS ISSUED~~  
~~ALLOWED~~

~~DISPOSED OF WITH DIRECTIONS~~

~~DISMISSED C.P. closed~~

~~DISMISSED AS WITHDRAWN~~

~~ORDERED/REJECTED~~

~~NO ORDER AS TO COSTS~~

YLKR

II COURT

